

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

(1)

Original Application No.348 of 2003

Thursday, this the 10th day of April, 2003

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Maj. Gen. K.K. Srivastava, A.M.

Kapil Deo Mishra
son of Vijay Bahadur Mishra,
resident of village and Post Bhadakhin,
Police Station Sureri, Pargana Banashathi,
Tehsil Mariyahun, District - Jaunpur. Applicant.

(By Advocate : Shri A.K. Upadhyay)

Versus

1. Union of India
through Secretary,
Ministry of Communication,
Department of Post,
New Delhi.
2. Superintendent of Post Office, Jaunpur.
3. Post Master General,
Varanasi Region,
Varanasi. Respondents.

(By Advocate : Shri R. C. Joshi)

ORDER (ORAL)

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C. :

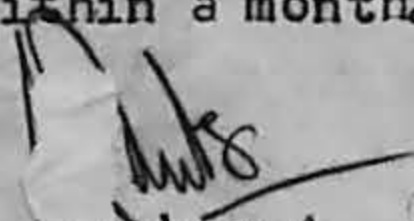
By this OA under Section 19 of A.T. Act, 1985, the applicant has prayed for a direction to respondents to declare the result of the selection held for appointment of Extra Departmental Sub Post Master Branch, Bhadakhin, Pargana Barashathi, Tehsil Mariyahun, District Jaunpur on account of retirement of one Shyam Narain Mishra


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the month of November, 2002. It is stated by the applicant's counsel that the applicant ~~was~~ applied for the post of Extra Departmental Sub Post Master Branch ^{Bhadakhin} but the result has not been declared.

2. Considering the facts and circumstances of the case, we dispose of this OA with liberty to the applicant to make a representation before Post Master General Allahabad for the relief claimed in this OA. The representation if so filed shall be considered and decided by the Post Master General within a month. No order as to costs.


Member-A


Vice Chairman

RKM/